

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
03-04-2024 AT 10:30 AM**

**CP(IB) No. 241/95/HDB/2023  
AND  
IA(IBC) 396/2024 in CP(IB) No. 241/95/HDB/2023  
u/s. 95 of IBC, 2016**

**IN THE MATTER OF:**

Sunway Opus International Private Limited

**...Petitioner**

**AND**

M Bhaskara Rao & another

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(IBC) 396/2024**

Learned Senior Counsel Mr Vivek Reddy, for Resolution Professional present through Video Conference.

Learned Counsel for Personal Guarantor present physically.

Objections to the Resolution Professional Report filed. For hearing, matter adjourned on 29.04.2024.

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**